

## **Regarding need to enact a comprehensive law to safeguard the interest and security of doctors-laid**

**DR. SHRIKANT EKNATH SHINDE (KALYAN):** There has been a significant upsurge in assaults on doctors, hospital staff, and various medical professionals, with statistics indicating that 75% of doctors in India have faced assaults during their practice. There's inadequate training and awareness for doctors, hospital staff, caregivers, and patients, potentially contributing to the issue. The World Health Organization notes a widespread issue, with 8% to 38% of health workers globally experiencing physical violence in their careers. India witnesses an average of fourteen hospital strikes annually, reflecting the severity of the issue, with healthcare workers and doctors protesting against violence directed at them. The need of the hour is to bring in a law to recognize the profound impact of assaults on doctors in India, extending beyond immediate physical harm. The law should provide for stern measures to control the significant increase in assaults on various medical professionals and caregivers in India, causing irreparable harm to the medical profession. Hence, in view of the gravity of the situation and growing demand in the medical fraternity demanding a separate law to prohibit violence against doctors and healthcare professionals, I request the Government to enact a comprehensive law to safeguard the interest and security of doctors in the country.